

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.110/2009

Dated: 7th April, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical MemberI

In the matter of:

Orissa Power Transmission Corporation Ltd.Appellant(s)

Versus

O.E.R.C. & Ltd. Ors. ... Respondent(s)

Counsel for the Appellant(s): : Mr. R.K. Mehta and
Mr. Antaryami Upadhyay

Counsel for the Respondent(s) : Mr.Rutwik Panda for Respondent No.1
Mr. Buddy A. Ranganadhan,
Mr. Hasan Murtaza & Mr. Saswat
Patnaik for Respondent nos. 2& 4.

Order

Post the matter for hearing on **20th May, 2011 at 2.30 p.m.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam
Chairperson

ss/ks